

ORISSA HIGH COURT**FILING REPORT AS ON :03/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000909/2021	BABAJI @ PRAVASH SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /190 /2020 () //
2	BLAPL/0000910/2021	SILU @ SOUMENDRA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /201 /2020 () //
3	BLAPL/0000911/2021	BALLABA KHILLA VS STATE OF ODISHA	SACHIDANANDA DASH VS	KORAPUT TOWN /274 /2020 () //
4	BLAPL/0000912/2021	DIPU @ DEEPAK MALLICK VS STATE OF ODISHA	KASHINATH PATNAIK VS	GOBINDAPUR /114 /2020 () //
5	BLAPL/0000913/2021	LITU @ PRAKASH PADHIARY VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /334 /2019 () //
6	BLAPL/0000914/2021	TANLU SAHU VS STATE OF ODISHA	PRATAP SARATHI NAYAK VS	CHHENDIPADA /63 /2014 () //
7	BLAPL/0000915/2021	SILU @ SOUMENDRA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /261 /2020 () //
8	BLAPL/0000916/2021	SEKHAR @ TUNA BINDHANI VS STATE OF ODISHA	NIRANJAN LENKA VS	POTTANGI /122 /2019 () //
9	BLAPL/0000917/2021	GUNA SAGAR NAG VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TITILAGARH /363 /2020 () //
10	BLAPL/0000918/2021	MADHUSUDAN HARIJAN VS STATE OF ODISHA	RANJAN KUMAR MOHANTY VS	JEYPORE SADAR /217 /2020 () //
11	BLAPL/0000919/2021	AJAY KUMAR VS STATE OF ODISHA	JUGALA KISHOR PANDA VS	KHALLIKOTE /243 /2019 () //

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12	BLAPL/0000920/2021	SOUMYARANJAN RANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JAJPUR ROAD /425 /2020 () //
13	BLAPL/0000921/2021	ASHOK KUMAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	SEMILLIGUDA /85 /2019 () //
14	BLAPL/0000922/2021	DEBASIS HANSDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /40 /2020 () //
15	BLAPL/0000923/2021	PINTU NAHAK VS STATE OF ODISHA	KURASH PRASAD DASH VS	PURUSHOTTAMPUR /69 /2020 () //
16	BLAPL/0000924/2021	AMIT BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /69 /2020 () //
17	BLAPL/0000925/2021	PREMANANDA BEHERA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /30 /2021 () //
18	BLAPL/0000926/2021	RAGHUNATH MANDAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 () //
19	BLAPL/0000927/2021	SUMANTA BEHERA @ MAHESWAR BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	PURUNAKATAK /150 /2020 () //
20	BLAPL/0000928/2021	RAMINI MALLICK VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	KUMBHARAPARA /304 /2020 () //
21	BLAPL/0000929/2021	RAKA @ RAKESH ROUT VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	CHAULIAGANJA /353 /2020 () //
22	BLAPL/0000930/2021	PRAFULLA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /35 /2020 () //
23	BLAPL/0000931/2021	TAPAN KUMAR SETHY @ BABU	SRINIBAS SAHOO	JAGATPUR /507 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000932/2021	PRAMOD BARIHA	D.R.SWAIN	SINDHIKELA PS /71 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000933/2021	NILAMBARA GIBALA	SWAYAMPRAVA DASH	SONEPUR /79 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000934/2021	BHARATI DAS	MOHENDRA KUMAR MOHAPATRO	RAJNAGAR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000935/2021	BIBEK @ BIBEKANANDA NAYAK	PRANAB RANJAN CHHATOI	KHANDAGIRI P.S. /317 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000936/2021	KEDAR BEHERA @ KEDARNATH BEHERA	PRAVASH CHANDRA JENA	RAIBANIA /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000937/2021	HIMANCHALA BAGH	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /6 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
30	BLAPL/0000938/2021	KULDIP SINGH	SUCHIT KUMAR NAYAK	SEMILLIGUDA /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000939/2021	PRASANTA NANDA	ANITA SAHOO	TITILAGARH /483 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000940/2021	BINOD GANESH REDDY	ASIT KUAMR JENA	ORKEL /202 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000941/2021	SURANJAN GANESH RAM REDDY RAY @ DEBASIT KUMAR JENA	ASIT KUMAR JENA	MUDULIPODA /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000942/2021	RAMANI MALLICK	SHIB SHANKAR MOHANTY	BASELI SAHI PS /258 /2020
		VS	VS	()

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35	BLAPL/0000943/2021	STATE OF ODISHA PANCHANANAN JENA VS	SIDHARTH PRASAD DAS VS	// BALASORE SADAR /215 /2020 ()
36	BLAPL/0000944/2021	STATE OF ODISHA SURESH BEHERA VS	DURGA PRASAD PRADHAN VS	// AGARAPADA /142 /2020 ()
37	BLAPL/0000945/2021	STATE OF ODISHA GOVINDA KHORA VS	ASIT KU JENA VS	// SUNABEDA /181 /2020 ()
38	BLAPL/0000946/2021	STATE OF ODISHA TUNA @ KRUSHNA CHANDRA SAHU VS	S.ROUT VS	// CHOUDWAR /343 /2019 ()
39	BLAPL/0000947/2021	STATE OF ODISHA NAROTTAM BEHERA VS	BASUDEV BARIK VS	// / /0 ()
40	BLAPL/0000948/2021	STATE OF ODISHA RAJESH KANTA VS	ASIT KUMAR JENA VS	// SUNABEDA /135 /2020 ()
41	BLAPL/0000949/2021	STATE OF ODISHA MOOGI VENKATESWARALU VS	ASIT KU JENA VS	// / /0 ()
42	CMP/0000062/2021	STATE OF ODISHA BHARATI NATH VS	SARATHI JYOTI MOHANTY VS	// / / ()
43	CMP/0000063/2021	TUKUNA SAHOO RAMA CHANDRA DAS VS	ANTARYAMI SWAIN VS	// / / ()
44	CMP/0000064/2021	SUVHARITA DAS RAMA CHANDRA DAS VS	ANTARYAMI SWAIN VS	// / / ()
45	CMP/0000065/2021	SUCHARITA DAS GOLAP CHANDRA SAHU VS	SOMANATH MISHRA VS	// / / ()
		AMIYA RANJAN MOHANTY		//

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46	CMP/0000066/2021	KHUDU TRIPATHY VS TAPASWINI TRIPATHY	RAKESH KUMAR DAS VS	// 0 //
47	CONTC/0000807/2021	BIREN KUMAR RATH VS SURESH CHANDRA MAHAPATRA	ADV VS	// 0 //
48	CONTC/0000808/2021	KALYANI KHANDUAL VS SATYABRATA SAHOO	P.K.ROUT VS	// 0 //
49	CONTC/0000809/2021	SRIKANTA KUMAR SATPATHY VS DEORANJAN KUMAR SINGH	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
50	CONTC/0000810/2021	DR. SRUTIRUPA PANDA VS SATYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0000811/2021	GOURAHARI KUNDA VS SUDARSHAN SETHI	ADV VS	// 0 //
52	CONTC/0000812/2021	AMITA CHOUDHURY VS SREEDHAR NAYAK	PRABODHA CH. NAYAK VS	// 0 //
53	CONTC/0000813/2021	BIJAYA KUMAR SWAIN VS PRADIP KUMAR JENA	ADV VS	// 0 //
54	CONTC/0000814/2021	RAMARANJAN DASH VS SANJEEV CHOPRA	HEMANTA KUMAR MUND VS	// 0 //
55	CONTC/0000815/2021	JAYANTEE MAJHI VS D.K.SINGH	ADV VS	// 0 //
56	CONTC/0000816/2021	BABITA SAMAL VS BISHNUPADA SETHI	ADV VS	// 0 //
57	CONTC/0000817/2021	SQUADRON LEADER AMRIT KHUNTIA	ADV	//

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		VS	VS	()
58	CONTC/0000818/2021	AIR COMMODORE ASHOK SAINI PRANAB KUMAR KUANR	KAUSHIK SWAIN	//
		VS	VS	()
59	CONTC/0000819/2021	SASWAT MISHRA MANOJ KUMAR CHOUDHURY	ADV	//
		VS	VS	()
60	CONTC/0000820/2021	SASWAT MISHRA SANTOSH KUMAR SWAIN	ADV.	//
		VS	VS	()
61	CRLA/0000068/2021	BHABATARAN SAHOO BISHUNU @ BISHNU CHARAN BINDHANI	ABHISHEK DASH	//
		VS	VS	UDALA /34 /2010
		STATE OF ODISHA		()
62	CRLMA/0000034/2021	SAROJ PANIGRAHI	ADV	//
		VS	VS	/ /0
		STATE OF ORISSA		()
63	CRLMC/0000175/2021	BHOLANATH AMANATYA	MAHES DAS	//
		VS	VS	TENTULIKHUNTI /87 /2019
		STATE OF ODISHA		()
64	CRLMC/0000176/2021	JAGANATH NAYAK	RAMDAS ACHARY	//
		VS	VS	/ /0
		STATE OF ODISHA		()
65	CRLMC/0000177/2021	NENTU @ PRABINA SAHOO	PARTHA SARATHI NAYAK	//
		VS	VS	KANIHA /40 /2017
		STATE OF ORISSA		()
66	CRLMC/0000178/2021	CHANDRA SEKHAR DASH	BIJAYA KUMAR MISHRA	//
		VS	VS	MAHILA P.S. BUXIBAZAR /96 /2019
		STATE OF ORISSA		()
67	CRLMC/0000179/2021	SANTOSH MOHAPATRA	PRADEEP KUMAR PANDA	//
		VS	VS	BANTALA /282 /2020
		STATE OF ODISHA		()
68	CRLMC/0000180/2021	RAMESH BHOI	DEBASIS MISHRA	//
		VS	VS	BANTALA /283 /2020
				()

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69	CRLMC/0000181/2021	STATE OF ODISHA GANDU JENA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /38 /1999 ()
70	CRLMC/0000182/2021	STATE OF ODISHA ARATI ROUT VS	DEVASHIS PANDA VS	// KANPUR /10 /2021 ()
71	CRLMC/0000183/2021	STATE OF ODISHA GHANASHYAM PRADHAN VS	DEEPAK RANJAN SUNDARAY VS	// BARGARH SADAR /309 /2020 ()
72	CRLMP/0000221/2021	STATE OF ODISHA SUDHANSU DAS VS	HARIHAR PANIGRAHI VS	// / /0 ()
73	CRLMP/0000222/2021	DIRECTOR GENERAL OF POLICE,ODISHA,CTC LEENARANI SETHI VS	NIRANJAN LENKA VS	// / /0 ()
74	CRLMP/0000223/2021	STATE OF ODISHA BIMALA SWAIN VS	BISWARANJAN DALAI VS	// / /0 ()
75	CRLMP/0000224/2021	STATE OF ODISHA PRATIVA NANDA VS	SANKARACHARYA CHOWDHURY VS	// / /0 ()
76	CRLMP/0000225/2021	THE SECRETARY TO GOVT. OF ODISHA HARAMANI PAIKRAY VS	SUBASH CHANDRA PUSPALAKA VS	// / /0 ()
77	CRLMP/0000226/2021	THE STATE OF ODISHA PRASANTA KUMAR DAS VS	ACHYUTANANDA PATTANAİK VS	// / /0 ()
78	CRLMP/0000227/2021	STATE OF ODISHA SUNIL KUMAR RATH VS	VS	// / /0 ()
79	CRLMP/0000228/2021	STATE OF ODISHA JAYANTI KHANDAYATRAY VS MIHIR KHANDAYATRAY	SAROJ RANJAN SUBUDHI VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) Crp/0000292/2018

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80	CRLMP/0000229/2021	RAJ KUMAR MUNDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	//0 () //
81	CRLREV/0000047/2021	HRUDANANDA NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JEYPORE SADAR /79 /2017 () //
82	CRLREV/0000048/2021	BASANTI SAHOO VS SISHIR KUMAR NAYAK	HARIPRASAD OJHA VS	//0 () //
83	JCRLA/0000006/2021	BISWANATH SABAR VS STATE OF ODISHA	ADV. VS	RAYAGADA /1 /2019 A.D.J.,PARALAKHEMUNDI(Gajapati *) ST/0000016/2019
84	JCRLA/0000007/2021	DUMBI MUNDA VS STATE OF ODISHA	ADV. VS	JODA /100 /2019 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000046/2019
85	JCRLA/0000008/2021	CHANDAN MALLICK@BEHERA VS STATE OF ODISHA	ADV. VS	AIR FIELD P.S. /353 /2018 2ND ADJ,BHUBANESWAR(Khordha *) CT/0000007/2019
86	JCRLA/0000009/2021	DURYODHAN MAJHI @ DURJA VS STATE OF ODISHA	ADV. VS	NAWAPARA /184 /2018 SPECIAL JUDGE,NAWAPARA(Nuapada *) Sa/0000053/2018
87	JCRLA/0000010/2021	KARUNAKAR KANDI VS STATE OF ODISHA	ADV. VS	NISCHINTAKOILI /43 /2014 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000048/2014
88	JCRLRV/0000001/2021	MITHUN @ BIR SINGH PINGUA VS STATE OF ODISHA	ADV. VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh) JCRLA/0000041/2016
89	MACA/0000067/2021	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD. VS PRAHALLAD JENA	MONSIEUR ROY , D.O.CUTTACK -1 (LEGAL CELL) VS	// () //
90	RVWPET/0000021/2021	SHAKTI PRASAD DAS VS STATE OF ODISHA	ADV. VS	// () //
91	RVWPET/0000022/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//

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		VS	VS	0
92	RVWPET/0000023/2021	SAGARIKA PRAHARAJ STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
93	RVWPET/0000024/2021	SANGHAMITRA CHOUDHURY ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
94	RVWPET/0000025/2021	SANDHYARANI PANI ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
95	RVWPET/0000026/2021	LAXMIPRIYA MOHANTY ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
96	RVWPET/0000027/2021	SURENDRA KUMAR DAS ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
97	RVWPET/0000028/2021	GAGAN BIHARI SAHOO ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
98	RVWPET/0000029/2021	MADHUSUDAN MALLICK ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
99	RVWPET/0000030/2021	SUBHENDU SEKHAR SAHOO ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
100	RVWPET/0000031/2021	G.V.RAMAKRISHNA ORISSA WATER SUPPLY AND SEWERAGE BOARD	ADV.	//
		VS	VS	0
101	TRP(C)/0000035/2021	BIJAY KUMAR BAL SMRUTI REKHA PANDA @ MOHAPATRA	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
		MANORANJAN PANDA		//
102	WA/0000117/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0

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103	WA/0000118/2021	RANJAN KUMAR MOHANTY STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
104	WA/0000119/2021	BIDYADHARA BEHERA STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
105	WP(C)/0004324/2021	BHAGIRATH PRADHAN PRASANNA KUMAR MOHAPATRA VS	CHINMAY CHOUDHURY VS	// // 0
106	WP(C)/0004325/2021	STATE OF ODISHA SUSANTA JENA VS	CHINMAY CHOUDHURY VS	// // 0
107	WP(C)/0004326/2021	STATE OF ODISHA SUSANTA JENA VS	CHINMAY CHOUDHURY VS	// // 0
108	WP(C)/0004327/2021	STATE OF ODISHA DEBASIS SAMANTRAY VS	CHINMAY CHOUDHURY VS	// // 0
109	WP(C)/0004328/2021	STATE OF ODISHA LINGARAJ SAHOO VS	CHINMAY CHOUDHURY VS	// // 0
110	WP(C)/0004329/2021	STATE OF ODISHA RAJENDRA KUMAR PURI VS	CHINMAY CHOUDHURY VS	// // 0
111	WP(C)/0004330/2021	STATE OF ODISHA TANMAYA KUMAR GUPTA VS	CHINMAY CHOUDHURY VS	// // 0
112	WP(C)/0004331/2021	STATE OF ODISHA SASHI BHUSAN BARIK VS	CHINMAY CHOUDHURY VS	// // 0
113	WP(C)/0004332/2021	STATE OF ODISHA SMITASRI DASH VS	CHINMAY CHOUDHURY VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0004333/2021	AMBUJA BEHERA VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
115	WP(C)/0004334/2021	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
116	WP(C)/0004335/2021	KAILASH CHANDRA MOHANTA VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
117	WP(C)/0004336/2021	BISMAYA RATH VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
118	WP(C)/0004337/2021	SANTIPRIYA DEVI VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
119	WP(C)/0004338/2021	DEEPIKA MISHRA VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
120	WP(C)/0004339/2021	PRIYABRATA SATAPATHY VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
121	WP(C)/0004340/2021	TULASI KHUNTIA VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
122	WP(C)/0004341/2021	RANJAN KUMAR SAHOO VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
123	WP(C)/0004342/2021	BASANT BALDEV NAG VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
124	WP(C)/0004343/2021	MANMATH NARAYAN BAHUGUNA VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
125	WP(C)/0004344/2021	SWARNALATA DEVI	SUVASHISH PATTANAIAK	//

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		VS	VS	0
		COMPETENT AUTHORITY AND LAO		//
126	WP(C)/0004345/2021	DEBI PRASAD DASH	CHINMAY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0004346/2021	BABITA PRADHAN	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0004347/2021	MANORANJAN PRADHAN	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0004348/2021	SWARNALATA DEVI	SUVASHISH PATTANAİK	//
		VS	VS	0
		COMPETENT AUTHORITY AND LAO		//
130	WP(C)/0004349/2021	SATYAJIT MOHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0004350/2021	JAYANTI JENA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0004351/2021	GOPAL BEHERA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0004352/2021	TANDRABATI PATTANAİK	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0004353/2021	ARATI MISHRA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0004354/2021	DR. GAURANGA CHARAN NANDA	AVIJIT MISHRA	//
		VS	VS	0
		UTKAL UNIVERSITY		//
136	WP(C)/0004355/2021	UPENDRA NATH JENA	BANABIHARI RAY	//
		VS	VS	0

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137	WP(C)/0004356/2021	STATE OF ODISHA DAMAYANTI PARIDA VS	BANABIHARI RAY VS	// // 0
138	WP(C)/0004357/2021	STATE OF ODISHA NIRLIPTA BEHERA VS	PITAMBAR JENA VS	// // 0
139	WP(C)/0004358/2021	STATE OF ODISHA RAMANAMAA VS	NIRMAL RANJAN ROUTRAY VS	// // 0
140	WP(C)/0004359/2021	UNION OF INDIA DR. BISWANATH SHA VS	PITAMBAR JENA VS	// // 0
141	WP(C)/0004360/2021	STATE OF ODISHA BASANTA KUMAR MISHRA VS	RAJENDRA KRUSHNA BOSE VS	// // 0
142	WP(C)/0004361/2021	STATE OF ODISHA RABI BHOI VS	TRILOCHAN PANIGRAHI VS	// // 0
143	WP(C)/0004362/2021	THE CHIEF ADMINISTRATOR, SHRI JAGANNATH TEMPLE ADMINISTRATION JAJATI SAHOO VS	SIDHARTHA SWAIN VS	// // 0
144	WP(C)/0004363/2021	STATE OF ODISHA RATNAKAR SAHOO VS	SIDHARTHA SWAIN VS	// // 0
145	WP(C)/0004364/2021	STATE OF ODISHA UPENDRA DAS ADHIKARI VS	TRILOCHAN PANIGRAHI VS	// // 0
146	WP(C)/0004365/2021	CHIEF ADMINISTRATOR, LORD JAGANNATH MAHAPRABHU BIJE KRUTIBAS SETHI VS	SRIKANTA KUMAR NATH VS	// // 0
147	WP(C)/0004366/2021	COLLECTOR CUM CEO,GANJAM RAMA CHANDRA BEHERA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0004367/2021	SATYA PRAKASH DASH VS STATE CHIEF INFORMATION COMMISSIONER	BIJAYA KUMAR PATTANAİK VS	// 0 //
149	WP(C)/0004368/2021	TANUJIT BEHERA VS STATE OF ODISHA	NRUSINGHA NANDA MAHAPATRA VS	// 0 //
150	WP(C)/0004369/2021	TUKU KUND VS THE TAHASILDAR, PATTAMUNDAI	BISWANATH BEHERA VS	// 0 //
151	WP(C)/0004370/2021	CHANDRABHAN SINGH VS M/S.MAA TARINI EX-SERVICEMAN RESETTLEMENT COOPERATIVE SOCIETY LTD,JHARSUGUDA	MAHES DAS VS	// 0 //
152	WP(C)/0004371/2021	DURYODHANA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
153	WP(C)/0004372/2021	NITYANANDA MISHRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
154	WP(C)/0004373/2021	KAILASH CHANDRA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
155	WP(C)/0004374/2021	RAMESH CHANDRA DHAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
156	WP(C)/0004375/2021	BISHNU PRASAD SAMANTARAY VS COLLECTOR, PURI	BINAYAK PRASAD MOHANTY VS	// 0 //
157	WP(C)/0004376/2021	ARJUN SAHOO VS TAHASILDAR, SATYABADI	JEEVANJYOTI MOHANTY VS	// 0 //
158	WP(C)/0004377/2021	AMARA NATH BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
159	WP(C)/0004378/2021	CHANDINI DASH	MANOJ KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0004379/2021	MANORANJAN MAJHI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0004380/2021	SANIA NAIK	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0004381/2021	SIBA PRASAD PANDA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0004382/2021	ASHAMANI BHATTACHARYA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0004383/2021	SUBRAT KUMAR PANI	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0004384/2021	BHAGABANA MEHER	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0004385/2021	SUMANTA KUMAR PRADHAN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0004386/2021	SURAJITA BHUYAN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0004387/2021	K.CHIRANJIBEE ACHARI	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0004388/2021	SASIKANTA NAYAK	RAMANATH ACHARYA	//
		VS	VS	0
		REGISTRAR CUM SECY., PHARMACY COUNCIL OF INDIA		//
170	WP(C)/0004389/2021	PRAGYAN PRIYADARSHINI	MANOJ KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0004390/2021	STATE OF ODISHA NIRANJAN BHATRA VS	SUBHASREE MOHANTY VS	// // 0
172	WP(C)/0004391/2021	STATE OF ODISHA KANCHANBALA PANDA VS	SUBHASREE MOHANTY VS	// // 0
173	WP(C)/0004392/2021	STATE OF ODISHA SANJEEB MEHER VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0004393/2021	R.T.O.,JHARSUGUDA NALINIKANTA MOHAPATRA VS	BIRAJA PRASANNA DAS VS	// // 0
175	WP(C)/0004394/2021	STATE OF ODISHA ROHIT KUMAR NATH VS	AMIT KUMAR NATH VS	// // 0
176	WP(C)/0004395/2021	STATE OF ODISHA AKADASI MALIK VS	DINABANDHU NAYAK VS	// // 0
177	WP(C)/0004396/2021	THE COMMNR. OF L R AND S, ODISHA BIRANCHI NARAYAN DAS VS	RAMANATH ACHARYA VS	// // 0
178	WP(C)/0004397/2021	UNION OF INDIA SANJEEB MEHER VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
179	WP(C)/0004398/2021	R.T.O., JHARSUGUDA PRABHAKAR SABAT VS	PRASANNA KUMAR MISHRA VS	// // 0
180	WP(C)/0004399/2021	STATE OF ODISHA PRABHAKAR SABAT VS	PRASANNA KUMAR MISHRA VS	// // 0
181	WP(C)/0004400/2021	STATE OF ODISHA ANIL NAYAK VS JYOTSHNA NAYAK	PRAVAT KUMAR MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0004401/2021	BASANTA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
183	WP(C)/0004402/2021	SANJAY SENAPATI VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION	SUSANTA KUMAR DASH VS	// 0 //
184	WP(C)/0004403/2021	ASHWINI KUMAR PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
185	WP(C)/0004404/2021	JYOTIRMAYEE SETHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
186	WP(C)/0004405/2021	ABHIMANYU PANDA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
187	WP(C)/0004406/2021	URMILA PARIDA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
188	WP(C)/0004407/2021	SHAKTI PRASAD SWAIN VS R.T.O., KEONJHAR	SUBASH CHANDRA PANI VS	// 0 //
189	WP(C)/0004408/2021	PITAMBAR ADBONG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	WP(C)/0004409/2021	SUSHREE SANGITA DEO VS R.T.O., KEONJHAR	SUBASH CHANDRA PANI VS	// 0 //
191	WP(C)/0004410/2021	MAHENDRA KUMAR PRADHAN VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
192	WP(C)/0004411/2021	KANAK ADBONG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	WP(C)/0004412/2021	PRAKASH RANJAN MOHANTA	SUBASH CHANDRA PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O.,MAYURBHANJ		//
194	WP(C)/0004413/2021	DIGBAL ADBONG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0004414/2021	SUKANTA BARIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
196	WP(C)/0004415/2021	G.MOHAN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
197	WP(C)/0004416/2021	DHIRENDRA KUMAR PRATAP	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		THE UNION OF INDIA		//
198	WP(C)/0004417/2021	PRASANNA KUMAR NATH	SAILABALA JENA	//
		VS	VS	0
		BMC		//
199	WP(C)/0004418/2021	ALEKHA PRASAD MOHANTY	DINABANDHU NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004419/2021	RAKESH KUMAR MISHRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0004420/2021	NARAYAN PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0004421/2021	BIKASH CHANDRA SWAIN	DURGA PRASAD PRADHAN	//
		VS	VS	0
		R.T.O.,CUTTACK		//
203	WP(C)/0004422/2021	TAPAN KUMAR RATH	SANKARACHARYA CHOWDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0004423/2021	BAPI SAHANI	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0004424/2021	STATE OF ODISHA DIPTIMAYEE PADHI VS	MANOJ KUMAR PATI VS	// // 0
206	WP(C)/0004425/2021	STATE OF ODISHA DIPTIMAYEE PADHI VS	MANOJ KUMAR PATI VS	// // 0
207	WP(C)/0004426/2021	STATE OF ODISHA JAYANTA KUMAR TRIPATHY VS	SAMEER KUMAR DAS VS	// // 0
208	WP(C)/0004427/2021	STATE OF ODISHA ALTHES KHARIN DHANPHUL VS	SUMANTA KUMAR NAYAK VS	// // 0
209	WP(C)/0004428/2021	COMMNR.CUM SECY.TO GOV. OF ODISHA MINATI MANJARI SAMAL VS	SAMEER KUMAR DAS VS	// // 0
210	WP(C)/0004429/2021	STATE OF ODISHA CHINMAY KUMAR MOHANTA VS	SAMEER KUMAR DAS VS	// // 0
211	WP(C)/0004430/2021	STATE OF ODISHA KANHU CHARAN LENKA VS	SARADA PRASAD DASH VS	// // 0
212	WP(C)/0004431/2021	COMMNR., LR AND S, ODISHA SUSHANTA KUMAR RANA VS	BIKRAM CHANDRA GHADEI VS	// // 0
213	WP(C)/0004432/2021	STATE OF ODISHA TRUPTI PATRA VS	SAMEER KUMAR DAS VS	// // 0
214	WP(C)/0004433/2021	STATE OF ODISHA AKSHAY KUMAR BAGH VS	SAMEER KUMAR DAS VS	// // 0
215	WP(C)/0004434/2021	STATE OF ODISHA JAYADEVA BISOYI VS	RAMANATH ACHARYA VS	// // 0
		COMMNR.CUM SECY.HOUSING AND URBAN DEVELOPMENT,ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0004435/2021	ARUP KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	WP(C)/0004436/2021	ER.SOMI MISHRA VS CHAIRMAN CUM MANAGING DIRECTOR,ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
218	WP(C)/0004437/2021	RANJAN KUMAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	WP(C)/0004438/2021	ER.SOMI MISHRA VS CHAIRMAN CUM MANAGING DIRECTOR, ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
220	WP(C)/0004439/2021	SARUN KUMAR SAHANI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	WP(C)/0004440/2021	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
222	WP(C)/0004441/2021	HEMANANDA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	WP(C)/0004442/2021	RAMANATH DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
224	WP(C)/0004443/2021	JHUNI RANI MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	WP(C)/0004444/2021	BINAY KUMAR PALEI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	WP(C)/0004445/2021	NARASINGH BHATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	WP(C)/0004446/2021	SATYABRATA PAL	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004447/2021	BIKRAM KESHARI DEY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004448/2021	BISWA MOHAN JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0004449/2021	ALAKA SAHU	ARIJEET MISHRA	//
		VS	VS	0
		A.O. CUM BRANCH HEAD, BANK OF BARODA		//
231	WP(C)/0004450/2021	RAMYA RACHANA MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004451/2021	JYOTI KISHORE MAHANTA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0004452/2021	SUNELIKA PRAHARAJ	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004453/2021	PRAVANJAN NAYAK	G.CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004454/2021	JAGDISH DEO	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004455/2021	PREMA CHANDRA BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		CHIEF SECY.TO GOVT.OF ODISHA		//
237	WP(C)/0004456/2021	PRAKASH KUMAR BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004457/2021	JAJNYA NARAYAN MOHANTY	ANJAN KUMAR BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0004458/2021	STATE OF ODISHA SAHADEB NAIK VS	SAMEER KUMAR DAS VS	// // 0
240	WP(C)/0004459/2021	STATE OF ODISHA SUJIT KUMAR MOHANTY VS	ANJAN KUMAR BISWAL VS	// // 0
241	WP(C)/0004460/2021	STATE OF ODISHA USRINIVASA PATRO @ U.SRINIVAS PATRO VS	G.K.NANDA VS	// // 0
242	WP(C)/0004461/2021	UNION OF INDIA M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
243	WP(C)/0004462/2021	STATE OF ODISHA M/S.ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
244	WP(C)/0004463/2021	STATE OF ODISHA M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
245	WP(C)/0004464/2021	STATE OF ODISHA M/S.ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
246	WP(C)/0004465/2021	STATE OF ODISHA M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
247	WP(C)/0004466/2021	STATE OF ODISHA M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
248	WP(C)/0004467/2021	STATE OF ODISHA M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
249	WP(C)/0004468/2021	STATE OF ODISHA M/S.ABS ENGINEERING AND DEVELOPERS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0004469/2021	M/S. ABS ENGINEERING AND DEVELOPERS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
251	WP(C)/0004470/2021	CHARULATA PANY VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
252	WP(C)/0004471/2021	LINGARAJ PRADHAN VS STATE OF ODISHA	S.N.BISWAL VS	// 0 //
253	WP(C)/0004472/2021	SANKAR MAJHI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
254	WP(C)/0004473/2021	PARVARJEET SINGH SALUJA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
255	WP(C)/0004474/2021	RAJENDRA PRASAD NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
256	WP(C)/0004475/2021	KUNTALA PANDA VS STATE OF ODISHA	SAMARENDRA PATRNAIK VS	// 0 //
257	WP(C)/0004476/2021	GHASI MAJHI VS COLLECTOR, BOLANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
258	WP(C)/0004477/2021	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
259	WP(C)/0004478/2021	RABINDRA BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
260	WP(C)/0004479/2021	TARNUM KHATOON VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
261	WP(C)/0004480/2021	AHALYA SAHU	BHOJARAJ SETH	//

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		VS	VS	0
		BRANCH MANAGER,HINDUJA LEYLAND FINANCE LTD.		//
262	WP(C)/0004481/2021	BHAGABAT DASH	ASHOK PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0004482/2021	AHALYA SAHU	BHOJARAJ SETH	//
		VS	VS	0
		BRANCH MANAGER, DCB BANK LTD.,SAMBALPUR		//
264	WP(C)/0004483/2021	KUNI ACHARYA	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0004484/2021	AHALYA SAHU	BHOJARAJ SETH	//
		VS	VS	0
		ZONAL MANAGER, DAIMILER FINANCIAL SERVICES INDIA PVT.LTD		//
266	WP(C)/0004485/2021	ALOK KUMAR SAHU	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0004486/2021	LAXMI KANTA MISHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0004487/2021	BANSIDHAR BEURA	RAJDEEP PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004488/2021	RAM HERO	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0004489/2021	MANAS RANJAN PATTANAYAK	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0004490/2021	NARAYAN CHANDRA KHATUA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004491/2021	SITANJALI DAS @ PANDA	DURGA PRASAD JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0004492/2021	TAHASILDAR, TANGI CHOUDWAR BIRANCHI NARAYAN PRUSTY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //
274	WP(C)/0004493/2021	NILAMANI SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
275	WP(C)/0004494/2021	RAJU NILAKANTHA PATIL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
276	WP(C)/0004495/2021	BENUDHAR DHAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
277	WP(C)/0004496/2021	KAMALA KUMARI SWAIN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
278	WP(C)/0004497/2021	SARAT KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
279	WP(C)/0004498/2021	BABANA CHANDRA SAHOO VS THE COMMNR., LR AND S, ODISHA	SUVENDU KUMAR NAYAK VS	// 0 //
280	WP(C)/0004499/2021	GAGAN PARAJA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
281	WP(C)/0004500/2021	M/S.I.V.T.V.L.T. (JV) VS CHAIRMAN CUM MANAGING DIRECTOR, MCL	SIDHESWAR MOHANTY VS	// 0 //
282	WP(C)/0004501/2021	SUBAL PATEL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
283	WP(C)/0004502/2021	HADU PANDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0004503/2021	SANJAY ROUT VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
285	WP(C)/0004504/2021	RABINDRA KUMAR DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
286	WP(C)/0004505/2021	SUBRAT RANJAN JENA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
287	WP(C)/0004506/2021	PRADIP KUMAR SABAR VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
288	WP(C)/0004507/2021	NAMITA PANDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
289	WP(C)/0004508/2021	BISWANATH BAGARTE VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
290	WP(C)/0004509/2021	TUNA PATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
291	WP(C)/0004510/2021	BISWA KETAN SABAR VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
292	WP(C)/0004511/2021	SUBAS CHANDRA SWAIN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
293	WP(C)/0004512/2021	KAILASH CHANDRA PATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
294	WP(C)/0004513/2021	SURENDRANATH SAMAL VS STATE OF ODISHA	BHAWANI PRASAD TRIPATHY VS	// 0 //
295	WP(C)/0004514/2021	SUSANTA NANDA	UMESH CHANDRA DORA	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE G.M.FUTURE SUPPLY CHAIN SOLUTION LTD.		//
296	WP(C)/0004515/2021	G.NALINI REDDY	ASIT KUMAR JENA	//
		VS	VS	0
		THE REGISTRAR, OAT, CUTTACK		//
297	WP(C)/0004516/2021	JHUNA KARAN	AMITAV TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0004517/2021	RAJA KISHORE ROUT	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004518/2021	KAMALAKSHI SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004519/2021	RAJA KISHORE ROUT	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004520/2021	BIBHU RANJAN NAYAK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004521/2021	RAJA KISHORE ROUT	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004522/2021	SUDHAKAR HARICHANDAN	NIRANJAN BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0004523/2021	BAISHNAB KUMAR TRIPATHY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004524/2021	MAYA JENA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0004525/2021	URMILA ANTHONY	NIRANJAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0004526/2021	STATE OF ODISHA PRAVA SANKAR NAYAK VS	NIRANJAN BISWAL VS	// // ()
308	WP(C)/0004527/2021	STATE OF ODISHA TUSHAR KANTA JENA VS	NIRANJAN BISWAL VS	// // ()
309	WP(C)/0004528/2021	STATE OF ODISHA CHITTARANJAN DAS VS	VS	// // ()
310	WP(C)/0004529/2021	THE VICE CHANCELLOR, UTKAL UNIVERSITY RASHMI RANJAN MISHRA VS	B.P.TRIPATHY VS	// // ()
311	WP(C)/0004530/2021	STATE OF ODISHA RAMAKANTA SAHU VS	MANAS PATI VS	// // ()
312	ABLAPL/0001547/2021	STATE OF ODISHA BABULI NAIK VS	PRIYA RANJAN SINGH VS	// // ()
313	ABLAPL/0001548/2021	STATE OF ODISHA SUBHARJIT PRUSTY VS	DEEPAK KU SAHOO VS	// // ()
314	ABLAPL/0001549/2021	STATE OF ODISHA AKASH RANJAN NAYAK VS	CHITTA RANJAN SAHU VS	// // ()
315	ABLAPL/0001550/2021	STATE OF ODISHA RUSHI PRASAD NAHAK VS	JUGALA KISHORE PANDA VS	// // ()
316	ABLAPL/0001551/2021	STATE OF ODISHA JHUNU SWAIN VS	RABINDRANATH BARIK VS	// // ()
317	ABLAPL/0001552/2021	STATE OF ODISHA BALARAM BEHERA VS STATE OF ODISHA	APARESH BHOI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0001553/2021	SUNAKAR MAHARANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAGODA P.S. /5 /2021 () //
319	ABLAPL/0001554/2021	DAKA NAYAK @ NAHAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	FATEGARH /16 /2021 () //
320	ABLAPL/0001555/2021	PRATAP CHANDRA SENAPATI @ PRATAP SENAPATI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BADAGODA P.S. /319 /2020 () //
321	ABLAPL/0001556/2021	SUSHANT SWAIN @ SUSANT VS STATE OF ODISHA	RABINDRANATH BARIK VS	BHANJANAGAR /420 /2018 () //
322	ABLAPL/0001557/2021	KABIRAJ BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /15 /2021 () //
323	ABLAPL/0001558/2021	BASANTI BARIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHAIRA /282 /2020 () //
324	ABLAPL/0001559/2021	KULAMANI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /44 /2021 () //
325	ABLAPL/0001560/2021	SANJIB KUMAR TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /30 /2021 () //
326	ABLAPL/0001561/2021	KABULI MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /43 /2021 () //
327	ABLAPL/0001562/2021	PRAHALLAD JENA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	ANGUL TOWN /52 /2021 () //
328	ABLAPL/0001563/2021	RAJENDRA RATH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /2 /2021 () //
329	ABLAPL/0001564/2021	SUNIL @ SUJITA KUMAR DAS	MANAS CHAND	CHANDRASEKHARPUR /6 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0001565/2021	RAJKISORE PADIHARY	ASISH KUMAR RAY	BARI /250 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0001566/2021	SANJUKTA RAYAGURU	MANAS CHAND	MAHILA P.S. BUXIBAZAR /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0001567/2021	ANANTA NARAYAN DHAL @ NANDU DHAL	SADASIVA PATRA	BALICHANDRAPUR /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0001568/2021	SUBASH CHANDRA MOHANTY	PRAMOD KUMAR JENA	BASTA /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0001569/2021	ANANTA KUMAR NAYAK	SANJIT MISHRA	CHAULIAGANJA /455 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0001570/2021	PURUSOTTAM PADHAN	SAMARENDRA BAHADUR	HEMGIR /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0001571/2021	FAKIRUDDIN KHAN @ FAKA	UNMESH CHANDRA JENA	/ /0
		VS	VS	()
		UNION OF INDIA (EAST COAST RAILWAY)		//
337	ABLAPL/0001572/2021	MIR BIKY	UNMESH CHANDRA JENA	DHAMNAGAR /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0001573/2021	HRUDANANDA PADHAN	ABHIJIT DAS	BINIKA /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0001574/2021	PADMALOCHAN BARIK	H.N.MOHAPATRA	JAJPUR ROAD /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0001575/2021	KUNA DIGAL	GOPAL KRISHNA NAYAK	RAIKIA /2 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0001576/2021	STATE OF ODISHA RAJKISHOR PADHIHARI VS	SARADA PRASANNA SARANGI VS	// BARI /250 /2020 ()
342	ABLAPL/0001577/2021	STATE OF ODISHA DEEPAK KUMAR TARAI VS	BISWARANJAN DALAI VS	// ABHAYACHANDPUR /5 /2021 ()
343	ABLAPL/0001578/2021	STATE OF ODISHA BIKRAM BISWAL VS	LAXMIDHAR MOHAPATRA VS	// DHENKANAL TOWN /542 /2020 ()
344	ABLAPL/0001579/2021	STATE OF ODISHA KATIKA BHOI @ NANDU VS	SARADA PRASAD DASH VS	// NIALI /313 /2020 ()
345	ABLAPL/0001580/2021	STATE OF ODISHA SUCHITRA BEHERA VS	CHINMAYA MOHANTY VS	// ASTARANGA /12 /2021 ()
346	ABLAPL/0001581/2021	STATE OF ODISHA JITU @ JITENDRA NAYAK VS	PRAJIT KUMAR PRADHAN VS	// THAKURGARH /31 /2021 ()
347	ABLAPL/0001582/2021	STATE OF ODISHA TANDHA @ TIRUPATI REDDY VS	SAPAN KUMAR LENKA VS	// KHARABEL NAGAR P.S. /23 /2021 ()
348	ABLAPL/0001583/2021	STATE OF ODISHA ASUTOSH PADHI VS	SAPAN KUMAR LENKA VS	// BHARATPUR PS /32 /2021 ()
349	ABLAPL/0001584/2021	STATE OF ODISHA GOURAB KUMAR RAJ VS	RAVI SHANKAR SAMAL VS	// KHANDAGIRI P.S. /39 /2021 ()
350	ABLAPL/0001585/2021	STATE OF ODISHA PRASANTA KU. BARAL VS	SABYASACHI MISHRA VS	// JATNI P.S. /72 /2021 ()
351	ABLAPL/0001586/2021	STATE OF ODISHA SURENDRA BHUYAN VS STATE OF ODISHA	B.S.DASPARIDA VS	// KEONJHAR TOWN /45 /2021 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0001587/2021	DIBA @ SIPUN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	NALCO /22 /2021 () //
353	ABLAPL/0001588/2021	BIJAYA KUMAR PATRA VS STATE OF ODISHA	SUMANT KUMAR NAYAK VS	RAJNAGAR /31 /2021 () //
354	ABLAPL/0001589/2021	RAMCHAND SHAW VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 () //
355	ABLAPL/0001590/2021	SANTOSH SHAW VS UNION OF INDIA	BISWAJIT NAYAK VS	/ /0 () //
356	ABLAPL/0001591/2021	CHAKRADHARA BEHERA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	ANGUL TOWN /65 /2020 () //
357	ABLAPL/0001592/2021	AKSHAYA KUMAR LENKA VS STATE OF ODISHA	AMITAV MOHANTY VS	CDA-II /91 /2020 () //
358	ABLAPL/0001593/2021	BISWAJIT PANDA @ BAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /361 /2020 () //
359	ABLAPL/0001594/2021	RAJENDRA RAYAGURU VS STATE OF ODISHA	MANAS CHAND VS	MAHILA P.S. BUXIBAZAR /10 /2021 () //
360	ABLAPL/0001595/2021	SEPHALI SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /11 /2021 () //
361	ABLAPL/0001596/2021	BANAMBAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /5 /2021 () //
362	ABLAPL/0001597/2021	GOBINDA CHANDRA NATH VS STATE OF ODISHA	JATESWAR NAYAK VS	KENDRAPARA /328 /2020 () //
363	ABLAPL/0001598/2021	SK. MUSTAKIM @ MAHAMMAD MANIR	SATYA NARAYAN MISHRA (4)	PURUNABAZAR /233 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0001599/2021	SANTOSH SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0001600/2021	RAMCHAND SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0001601/2021	S.K.RAJU	ABHISHEK DASH	BARIPADA TOWN /90 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0001602/2021	KALIA PRADHAN	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0001603/2021	RABINDRA NATH MALLICK	AMIT PRASAD BOSE	KHANDAGIRI P.S. /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0001604/2021	NABAKRUSHNA GANGEI	MONOMOY BASU	SINGLA /204 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0001605/2021	NAGENDRA PRASAD GORE	S.ROUT	CHHENDIPADA /194 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0001606/2021	SABITRI NAIK	ANUP KUMAR MOHAPATRA	BANARAPAL /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0001607/2021	JHILI @ RANJITA NAIK	ANUP KUMAR MOHAPATRA	BANARAPAL /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0001608/2021	ASHOK KUMAR NAIK	ANUP KUMAR MOHAPATRA	BANARAPAL /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0001609/2021	CHUMUKI @ MADHUSMITA NAIK	ANUP KUMAR MOHAPATRA	BANARAPAL /43 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0001610/2021	STATE OF ODISHA SAMBHU SHIT VS	PRAVASH CHANDRA JENA VS	// KAMARDA /11 /2021 ()
376	WPC(OA)/0001531/2017	STATE OF ODISHA SANTOSH KUMAR SARANGI VS	KRISHNA CHANDRA SAHU VS	// // ()
377	WPC(OA)/0001673/2017	SCHOOL AND MASS EDUCATION BIKRAM KUMAR SAMANTARAY VS	M/S M. PRATAP, J.R, RATH, S. RAY, L. SAMAL VS	// // ()
378	WPC(OAC)/0000585/2009	SECRETARY, R.D. DEPT. ODISHA BAIDYANATH DAS VS	B.B.PATNAIK, S.K.ROUTRA VS	// // ()
379	WPC(OAC)/0000924/2017	STATE OF ORISSA BIPIN BIHARI JENA VS	DR. J.K.LENKA VS	// // ()
380	WPC(OAC)/0001441/2016	STATE OF ORISSA GOURI DIBYA @ DEVI PANDA VS	SANJIB MOHANTY, B. BISWAL VS	// // ()
381	WPC(OAC)/0002256/2009	STATE OF ORISSA BALAKRUSHAN NISHANKA VS	M/S C.R. SATAPATHY VS	// // ()
382	WPC(OAC)/0002458/2018	PRINCIPAL SECRETARY, DEPT. OF WATER RESOURCES, ODISHA RANJUBALA BEHURA VS	SIDHESWAR MALLIK VS	// // ()
383	WPC(OAC)/0003566/2017	REVENUE AND DISASTER MGMT.DEPT. LOHITAKSHYA BIBHAR VS	M/S R. ACHARYA VS	// // ()
384	WPC(OAC)/0003567/2017	SECRETARY, AGRICULTURE DEPARTMENT, ODISHA SACHIN TANDI VS	M/S RAMDAS ACHARY VS	// // ()
385	WPC(OAC)/0003659/2017	COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA MANJUMALA JAGAT VS	M/S RAMDAS ACHARY VS	// // ()
		COMMISSIONER-CUM-SECRETARY, SC AND ST DEVELOPMENT DEPARTMENT, ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WPC(OAC)/0003673/2017	SUBASH CHANDRA SAMAL VS DG AND IG OF POLICE, ODISHA	M/S DILLIP KUMAR MOHANTY VS	// 0 //
387	WPC(OAB)/0000041/2014	KALI CH. PATRA VS STATE OF ORISSA	SMT. SANDHYARANI PANI VS	// 0 //
388	CONTC(CPC)/0000304/2016	SUKANTI DEI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
389	RVWPET(RPC)/0000007/2016	STATE OF ODISHA VS SUKANTI DEI	GYANENDRA CHANDRA SWAIN VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :03/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 DSREF/2/2019	STATE OF ODISHA-MP	GOVT.ADV.
2	7/2021 ARBP/1/2021	EAST COAST RAILWAY-MP	SABITA RANJAN PATTNAIK
3	13/2021 WPCRL/13/2021	DEBARAJ SETHA-MP	SANTANU KUMAR SARANGI
4	25/2021 RVWPET/22/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
5	26/2021 RVWPET/22/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
6	27/2021 RVWPET/23/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
7	28/2021 RVWPET/23/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
8	36/2021 WPC(OAC)/1441/2016	GOURI DIBYA @ DEVI PANDA-MP	
9	37/2021 FAO/22/2021	THE NEW INDIA ASSURANCE COMPANY LIMITED-MP	SUBHA BIKASH PANDA
10	37/2021 TRP(C)/35/2021	SMRUTI REKHA PANDA @ MOHAPATRA-MP	BIBHU PRASAD TRIPATHY
11	37/2021 WPC(OAC)/924/2017	BIPIN BIHARI JENA-MP	
12	38/2021 FAO/703/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	ADVOCATE COMPANY
13	38/2021 WPC(OAC)/585/2009	BAIDYANATH DAS-MP	
14	39/2021 FAO/703/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	ADVOCATE COMPANY
15	40/2021 FAO/704/2020	THE MANAGER(CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	ADVOCATE COMPANY
16	41/2021 FAO/704/2020	THE MANAGER(CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	ADVOCATE COMPANY
17	42/2021 FAO/702/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	ADVOCATE COMPANY
18	52/2021 RSA/378/2019	RANJEETA ACHARYA-MP	SAUMYA MISHRA
19	53/2021 RSA/338/2016	MANGULU CH.NAHAK-MP	M/S.DARPAHARI DHAL
20	54/2021 RSA/159/2020	SK. ABDUL GANI-MP	ARIJEET MISHRA
21	55/2021 RSA/159/2020	SK. ABDUL GANI-MP	ARIJEET MISHRA
22	61/2021 CRLREV/48/2021	BASANTI SAHOO-MP	HARIPRASAD OJHA
23	62/2021 CRLREV/48/2021	BASANTI SAHOO-MP	HARIPRASAD OJHA
24	81/2021 CONTC/76/2020	ANJALI PRAVA MISHRA-MP	M/S.K.P.MOHANTY,S.P.SWAIN,N.SAW
25	93/2021 MACA/67/2021	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LIMITED-MP	SOMNATH TRIPATHY -1 (LEGAL CELL)-MP
26	94/2021	MANAGER LEGAL, M/S. FUTURE GENERALI INSURANCE COMPANY LIMITED-MP	ADVOCATE COMPANY

27	MACA/815/2020 105/2021 CRLA/503/2017	KALA@DINABANDHU SAHU@DINABANDHU SAHOO-MPM/S.N.K.MOHANTY	
28	106/2021 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S.B.SAHOO
29	107/2021 CRLA/68/2021	BISHUNU @ BISHNU CHARAN BINDHANI-MP	ABHISHEK DASH
30	108/2021 CRLA/68/2021	BISHUNU @ BISHNU CHARAN BINDHANI-MP	ABHISHEK DASH
31	128/2021 BLAPL/5473/2020	AKSHAYA KUMAR PRADHAN-MP	SAROJ KUMAR PADHY
32	129/2021 BLAPL/564/2021	PAWAN KUMAR MODI-MP	S.D.DAS
33	130/2021 BLAPL/8460/2020	AKSHAY KUMAR CHOUDHURY-MP	SANJIT MOHANTY
34	132/2021 BLAPL/928/2021	RAMINI MALLICK-MP	SHIB SHANKAR MOHANTY
35	133/2021 BLAPL/942/2021	RAMANI MALLICK-MP	SHIB SHANKAR MOHANTY
36	134/2021 BLAPL/7628/2020	JITENDRA BEHERA @ JITU-MP	S.K.BHANJADEO
37	135/2021 BLAPL/6438/2020	MANOJ KUMAR BHUYAN-MP	ADITYA KUMAR MOHAPATRA
38	161/2021 ABLAPL/14660/2020	NIRAKAR MEHER-MP	SIDHESWAR MOHANTY
39	163/2021 ABLAPL/12399/2020	MANGAL CHARAN MALLICK-MP	J.K.MISHRA
40	169/2021 CRLMC/983/2020	SIDDHARTHA SANKAR MOHAPATRA-MP	SRINIVAS MOHANTY
41	170/2021 CRLMC/176/2021	JAGANATH NAYAK-MP	RAMDAS ACHARY
42	171/2021 CRLMC/177/2021	NENTU @ PRABINA SAHOO-MP	PARTHA SARATHI NAYAK
43	172/2021 CRLMC/178/2021	CHANDRA SEKHAR DASH-MP	BIJAYA KUMAR MISHRA
44	173/2021 CRLMC/179/2021	SANTOSH MOHAPATRA-MP	PRADEEP KUMAR PANDA
45	174/2021 CRLMC/180/2021	RAMESH BHOI-MP	DEBASIS MISHRA
46	175/2021 CRLMC/182/2021	ARATI ROUT-MP	DEVASHIS PANDA
47	392/2021 WA/117/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
48	393/2021 WA/117/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
49	394/2021 WA/117/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
50	395/2021 WA/117/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
51	396/2021 WA/118/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
52	397/2021 WA/118/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
53	398/2021 WA/118/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
54	399/2021 WA/118/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
55	400/2021 WA/119/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
56	401/2021 WA/119/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
57	402/2021 WA/119/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

58	403/2021 WA/119/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
59	2074/2021 WP(C)/4349/2021	SATYAJIT MOHAPATRA-MP	GYANA RANJAN SETHI
60	2075/2021 WP(C)/4354/2021	DR. GAURANGA CHARAN NANDA-MP	AVIJIT MISHRA
61	2076/2021 WP(C)/2618/2011	MGT. M/S.PRESSELS P.-MP	M/S.SANJAAT DAS
62	2077/2021 WP(C)/23171/2019	CHITTA RANJAN SAHOO-MP	M/S.SUBHASREE MOHANTY
63	2079/2021 WP(C)/10625/2019	SUBAS CHANDRA PARIJA-MP	M/S.LAXMIDHAR DASH
64	2080/2021 WP(C)/4361/2021	RABI BHOI-MP	TRILOCHAN PANIGRAHI
65	2081/2021 WP(C)/7084/2019	SUBAS CHANDRA PARIJA-MP	M/S.LAXMIDHAR DASH
66	2082/2021 WP(C)/4367/2021	SATYA PRAKASH DASH-MP	BIJAYA KUMAR PATTANAİK
67	2083/2021 WP(C)/4371/2021	DURYODHANA JENA-MP	TRILOCHAN DASH
68	2084/2021 WP(C)/3877/2021	ASHUTOSH SWAIN-MP	BISWABIHARI MOHANTY
69	2085/2021 WP(C)/4372/2021	NITYANANDA MISHRA-MP	TRILOCHAN DASH
70	2086/2021 WP(C)/4373/2021	KAILASH CHANDRA JENA-MP	TRILOCHAN DASH
71	2088/2021 WP(C)/4388/2021	SASIKANTA NAYAK-MP	RAMANATH ACHARYA
72	2089/2021 WP(C)/4390/2021	NIRANJAN BHATRA-MP	SUBHASREE MOHANTY
73	2090/2021 WP(C)/4391/2021	KANCHANBALA PANDA-MP	SUBHASREE MOHANTY
74	2091/2021 WP(C)/4393/2021	NALINIKANTA MOHAPATRA-MP	BIRAJA PRASANNA DAS
75	2092/2021 WP(C)/4394/2021	ROHIT KUMAR NATH-MP	AMIT KUMAR NATH
76	2093/2021 WP(C)/4399/2021	PRABHAKAR SABAT-MP	PRASANNA KUMAR MISHRA
77	2094/2021 WP(C)/4404/2021	JYOTIRMAYEE SETHY-MP	SUKANTA KUMAR DALAI
78	2095/2021 WP(C)/4402/2021	SANJAY SENAPATI-MP	SUSANTA KUMAR DASH
79	2096/2021 WP(C)/4415/2021	G.MOHAN-MP	SUBASH CHANDRA PUSPALAKA
80	2097/2021 WP(C)/4420/2021	NARAYAN PARIDA-MP	BIRAJA PRASANNA SATAPATHY
81	2098/2021 WP(C)/9907/2016	MAMATA SAHOO-MP	MR.L.N.PATTNAİK
82	2099/2021 WP(C)/4420/2021	NARAYAN PARIDA-MP	BIRAJA PRASANNA SATAPATHY
83	2101/2021 WP(C)/24248/2020	PRASANTA KUMAR BEHERA-MP	BABITA KUMARI PATTANAİK
84	2102/2021 WP(C)/5814/2020	BIRAJA PRASAD DAS-MP	
85	2103/2021 WP(C)/24113/2013	GOBINDA CH.SAHOO-MP	
86	2104/2021 WP(C)/29459/2020	TRILOCHAN MOHANTY-MP	KHIROD K.ROUT
87	2105/2021 WP(C)/687/2021	M/S.SARALA MADAN INFRASTRUCTURE PROJECTS PVT.LTD	SUDAMPA MISHRA
88	2106/2021 WP(C)/690/2021	M/S.SARALA MADAN INFRASTRUCTURE PROJECT PVT.LTD	SUDAMPA MISHRA
89	2107/2021	BAPI SAHANI-MP	SAMEER KUMAR DAS

90	WP(C)/4423/2021 2108/2021	JAYANTA KUMAR TRIPATHY-MP	SAMEER KUMAR DAS
91	WP(C)/4426/2021 2109/2021	MINATI MANJARI SAMAL-MP	SAMEER KUMAR DAS
92	WP(C)/4428/2021 2110/2021	CHINMAY KUMAR MOHANTA-MP	SAMEER KUMAR DAS
93	WP(C)/4429/2021 2111/2021	TRUPTI PATRA-MP	SAMEER KUMAR DAS
94	WP(C)/4432/2021 2112/2021	AKSHAY KUMAR BAGH-MP	SAMEER KUMAR DAS
95	WP(C)/4433/2021 2113/2021	ARUP KUMAR NAYAK-MP	SAMEER KUMAR DAS
96	WP(C)/4435/2021 2114/2021	RANJAN KUMAR BEHERA-MP	SAMEER KUMAR DAS
97	WP(C)/4437/2021 2115/2021	SARUN KUMAR SAHANI-MP	SAMEER KUMAR DAS
98	WP(C)/4439/2021 2116/2021	HEMANANDA DAS-MP	SAMEER KUMAR DAS
99	WP(C)/4441/2021 2117/2021	JHUNI RANI MOHANTA-MP	SAMEER KUMAR DAS
100	WP(C)/4443/2021 2118/2021	BINAY KUMAR PALEI-MP	SAMEER KUMAR DAS
101	WP(C)/4444/2021 2119/2021	BIKRAM KESHARI DEY-MP	SAMEER KUMAR DAS
102	WP(C)/4447/2021 2120/2021	BISWA MOHAN JENA-MP	SAMEER KUMAR DAS
103	WP(C)/4448/2021 2121/2021	ALAKA SAHU-MP	ARIJEET MISHRA
104	WP(C)/4449/2021 2122/2021	RAMYA RACHANA MOHANTY-MP	SAMEER KUMAR DAS
105	WP(C)/4450/2021 2123/2021	JYOTI KISHORE MAHANTA-MP	SAMEER KUMAR DAS
106	WP(C)/4451/2021 2124/2021	SUNELIKA PRAHARAJ-MP	SAMEER KUMAR DAS
107	WP(C)/4452/2021 2125/2021	PRAVANJAN NAYAK-MP	G.CHAITANYA
108	WP(C)/4453/2021 2126/2021	JAGDISH DEO-MP	SAMEER KUMAR DAS
109	WP(C)/4454/2021 2127/2021	PREMA CHANDRA BEHERA-MP	SHASHI BHUSAN JENA
110	WP(C)/4455/2021 2128/2021	PRAKASH KUMAR BEHERA-MP	SAMEER KUMAR DAS
111	WP(C)/4456/2021 2129/2021	SAHADEB NAIK-MP	SAMEER KUMAR DAS
112	WP(C)/4458/2021 2130/2021	USRINIVASA PATRO @ U.SRINIVAS PATRO-MP	G.K.NANDA
113	WP(C)/4460/2021 2131/2021	BIPRA PRASANNA MUDULI-MP	M/S.BUDHADEV ROURAY
114	WP(C)/13317/2016 2132/2021	M/S. ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
115	WP(C)/4461/2021 2133/2021	M/S.ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
116	WP(C)/4462/2021 2134/2021	M/S. ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
117	WP(C)/4463/2021 2135/2021	M/S.ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
118	WP(C)/4464/2021 2136/2021	M/S. ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
119	WP(C)/4465/2021 2137/2021	M/S. ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
120	WP(C)/4466/2021 2138/2021	M/S. ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
	WP(C)/4467/2021		

121	2139/2021 WP(C)/4468/2021	M/S.ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
122	2140/2021 WP(C)/4469/2021	M/S. ABS ENGINEERING AND DEVELOPERS-MP	BHABANI PRASAD SAMAL
123	2141/2021 WP(C)/4474/2021	RAJENDRA PRASAD NAG-MP	SUSHANTA KUMAR JOSHI
124	2142/2021 WP(C)/4476/2021	GHASI MAJHI-MP	SUSHANTA KUMAR JOSHI
125	2143/2021 WP(C)/4481/2021	BHAGABAT DASH-MP	ASHOK PATTNAIK
126	2144/2021 WP(C)/4480/2021	AHALYA SAHU-MP	BHOJARAJ SETHI
127	2145/2021 WP(C)/4482/2021	AHALYA SAHU-MP	BHOJARAJ SETHI
128	2146/2021 WP(C)/4483/2021	KUNI ACHARYA-MP	ASHOK PATTANAIAK
129	2147/2021 WP(C)/4484/2021	AHALYA SAHU-MP	BHOJARAJ SETHI
130	2148/2021 WP(C)/4485/2021	ALOK KUMAR SAHU-MP	ASHOK PATTANAIAK
131	2149/2021 WP(C)/4488/2021	RAM HERO-MP	SUBHADUTTA ROUSTRAY
132	2150/2021 WP(C)/4500/2021	M/S.I.V.T.V.L.T. (JV)-MP	SIDHESWAR MOHANTY
133	2151/2021 WP(C)/4505/2021	SUBRAT RANJAN JENA-MP	SURAJ MOHANTY
134	2152/2021 WP(C)/4520/2021	BIBHU RANJAN NAYAK-MP	GYANA RANJAN SETHI
135	2153/2021 WP(C)/4523/2021	BAISHNAB KUMAR TRIPATHY-MP	GYANA RANJAN SETHI
136	2154/2021 WP(C)/4524/2021	MAYA JENA-MP	SANJIB KUMAR BHANJADEO
137	2155/2021 WP(C)/4302/2021	PRAFULLA KUMAR JENA-MP	AKSHAYA KUMAR PANDEY
138	2157/2021 WP(C)/17316/2020	DR.BIBHUTI BHUSAN LENKA-MP	S.K.SAMAL
139	2158/2021 WP(C)/7661/2020	MANAS RANJAN SAMAL-MP	BUDHADEV ROUSTRAY
140	6/2021 ARBP/33/2018	M/S.G.V.V.CONSTRUCTIONS PVT.LTD.-MP	
141	24/2021 RVWPET/100/2016	RUPA GIRI-MP	
142	74/2021 CONTC/4307/2020	SARBESWAR SAHOO-MP	
143	75/2021 CONTC/4310/2020	DEBASABITA NAYAK-MP	
144	76/2021 CONTC/3632/2020	DR.SABITRI SHASTRI-MP	
145	77/2021 CONTC/5355/2020	MANORANJAN JENA-MP	
146	78/2021 CONTC/4145/2020	DEBASHIS SAHOO-MP	
147	79/2021 CONTC/2643/2012	SHAKUNTALA JENA-MP	
148	80/2021 CONTC/5675/2020	PRASANNA KUMAR NAYAK-MP	
149	131/2021 BLAPL/1223/2020	DEEPAK KEREKETA-MP	
150	152/2021 ABLAPL/14852/2020	SANDIP KUMAR BISWAL-MP	
151	153/2021 ABLAPL/14033/2020	KARTIKA CHANDRA PAL-MP	
152	154/2021	SATYANARAYAN PAL-MP	

153	ABLAPL/14134/2020 155/2021	CHANDINI PATTNAIK-MP	
154	ABLAPL/9829/2020 156/2021	AJOY ROUT-MP	SABYASACHI MISHRA
155	ABLAPL/12727/2017 157/2021	BAPI @ BAPI SETHI @ BALAKRUSHNA SETHI-MP	MRUTYUNJAY PAGAL
156	ABLAPL/461/2020 158/2021	RUPA NAHAK @ NAYAK-MP	MRUTYUNJAY PAGAL
157	ABLAPL/3181/2020 159/2021	ALOK RANJAN PATRA-MP	
158	ABLAPL/12105/2020 160/2021	JASWANT JENA-MP	
159	ABLAPL/13545/2020 162/2021	JAGANNATH JENA-MP	
160	ABLAPL/13543/2020 2078/2021	principal secretary-MP	
161	WP(C)/7406/2018 2087/2021	NARENDRA MISHRA-MP	
162	WP(C)/936/2021 2100/2021	GADADHAR LABALA-MP	
163	WP(C)/17139/2009 2156/2021	DEBASIS PATTNAIK-MP	
	WP(C)/38822/2020		